

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP NO. 129(ND) 14

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017**

NAME OF THE COMPANY: Sh. Rajnish Chadha fBHPV Vs. M/s Celsius
Healthcare Pvt. Ltd.

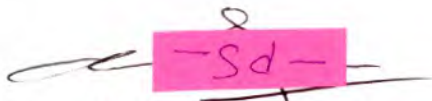
SECTION OF THE COMPANIES ACT: 397/398

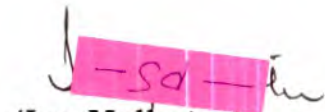
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s) :	None		
	For the Respondent (s) :	Mr. Saurabh Kaila, Advocate Samridhi Gogia, Advocate		

ORDER

No time is left. The matter is also listed on 22nd August, 2017 for further arguments.

Renotified to 22nd August, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)

(Lekh Raj Singh)